



Annex - A

**HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF CHHATTISGARH, BILASPUR**

(Constituted Under Sec. 3A of the Legal Services Authorities Act, 1987)
Trin-Trin 07752-241023 ; E-mail ID hclsc.cg@gov.in

F. No. : 1713/Hclsc-Misc/2021

Bilaspur, Date : 31/08/ 2021.

NOTICE

Applications are invited to form panel of translators for getting the legal documents translated from vernacular language to English language for special leave petition related work as per the guidelines of National Legal Services Authority to work in the High Court Legal Services Committee, Bilaspur. Translators shall be paid at the rate of Rs. 100/- (Hundred) per page (including cost of typing and print out).


Following persons shall be eligible to apply for empanelment for translation work.

1. Lawyers practicing in High Court, or
2. Retired Judicial Officers and retired High Court Registry Employees, or
3. Law students, who have passed five years integrated law course.

- Applications are to be submitted at the office of Secretary, High Court Legal Services Committee (High Court of Chhattisgarh, Bodri, Bilaspur Pin Code 495220).
- Applications are to be submitted alongwith one passport size photograph of applicant and required necessary educational and experience certificates, contact number, email-id and full postal address.

Last date of submission of application is 05-09-2021.

Date : 31/08/2021.


Secretary
High Court Legal services Committee,
Bilaspur